COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 164 of 2013, 166 of 2013 & 121 of 2013

Dated : 4th July, 2014

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

There is no sitting of the Bench today.

Matter is fixed for hearing **4th August, 2014.**

(Court Master)

rkt